

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 20 of 2012**

**Dated: 20<sup>th</sup> November, 2012**

**JSW Energy Ltd. .... Appellant (s)**

**Versus**

**Maharashtra State Electricity Distribution  
Co. Ltd. & Anr. .... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Mr. Abhishek Mitra  
Ms. Deepa Chawan  
Mr. Aditya Dewan**

**ORDER**

On the request of the parties post the matter for further  
hearing on **11<sup>th</sup> December, 2012.**

**(V.J. Talwar)  
Technical Member**

**(Justice P.S. Datta)  
Judicial Member**